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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10363/2021, CM APPLs. 31884/2021, 17981/2022

LALIT SHARMA AND ORS

..... Petitioners

Through: Mr. Pankaj Kumar, Mr. Sandeep

Kumar Singh, Mr. Shubhendu Saxena, Mr. Atul Agnihotri,

Advocates with Petitioner in person.

versus

UNION OF INDIA AND ORS

.... Respondents

Through:

Mr. Dayan Krishnan, Mr. Kirti Uppal, Mr. Jayant Mehta, Mr. Rajshekhar Rao, Mr. Darpan Wadhwa, Mr. Mohit Mathur, Senior Advocates with Mr. Siddharth Tripathy, Mr. Aman

Dhyani, Mr. Sarthak Manan,

Mr. Hunny Singh and Mr. Shekhar Sharma, Advocates for DHCBA. Mr. Mohit Mathur, Mr. I.S. Alagh, Senior Advocates with Mr. Sandeep Sharma and Mr. Dhan Mohan,

Advocates for DHCBA.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Agarwal, Mr. Gaurav Sharma, Mr. Shivendra Kumar Sharma, Mr.

Kanishka Agarwal and Mr. Karmanya

Singh Choudhary, Advocates for R-3. Mr. Jitender Solanki, Secretary,

Dwarka Court Bar Association with Dr. NC Sharma, President, DCBA.

Mr. Kumar Mukesh, Secretary.

Dr. NC Sharma, President, DCBA.

Mr. Anupam Srivastava, ASC-





GNCTD with Ms. Anushka
Bhatnagar, Advocate for R-5.
Mr. Ruchir Mishra, Mr. Sanjiv Kr.
Saxena, Mr. Mukesh Kr. Tiwari,
Ms. Reba Jena Mishra and Mr. Vipul
Pathak, Advocates for UOI.
Mr. Munawwar Naseem, Advocate
for R-7 with Mr. Siddharth, Secretary.
Mr. Vikram Singh Panwar, Advocate.

+ W.P.(C) 4756/2023, CM APPLs. 18334/2023, 33247-33248/2023, 36584/2023, 37055-37058/2023, 37063-37064/2023, 38310/2023, 47263/2023

NITIN KUMAR ADVOCATE

..... Petitioner

Through: Mr. Sagar Singh and Mr. Sahil Kumar

Ahlawat, Advocates.

versus

BAR COUNCIL OF DELHI & ORS.

..... Respondents

Through: Mr. Dayan Krishnan, Mr. Kirti Uppal,

Mr. Jayant Mehta, Mr. Rajshekhar Rao, Mr. Darpan Wadhwa, Mr. Mohit

Mathur, Senior Advocates with Mr. Siddharth Tripathy, Mr. Aman

Dhyani, Mr. Sarthak Manan,

Mr. Hunny Singh and Mr. Shekhar Sharma, Advocates for DHCBA. Mr. Mohit Mathur, Mr. I.S. Alagh, Senior Advocates with Mr. Sandeep

Sharma and Mr, Dhan Mohan,

Advocates for DHCBA.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Agarwal, Mr. Shivendra Kumar Sharma, Mr. Kanishka Agarwal and Mr. Karmanya Singh Choudhary,





Advocates for R-1.

Mr. Mohit Gupta, Advocate for Applicant in IA 38310/2023.

Mr. Jitender Solanki, Secretary, Dwarka Court Bar Association with Dr. NC Sharma, President, DCBA.

Mr. Munawwar Naseem, Advocate for Applicant in CM 47263/2023.

Mr. I.S. Saroha and Mr. Naresh Kadyan, Advocates for RCBA.

Mr. Sharul Kadian, Advocate for R-7.

Mr. Vikram Singh Panwar, Advocate.

+ W.P.(C) 6338/2023, CM APPL. 24878/2023

PKDASH ADVOCATE

..... Petitioner

Through: Mr. Gautam Das, Mr. Sanjeev Kumar

Punia, Mr. P.K. Dash, Mr. Dhirendra

Kumar Jha, Advocates.

versus

SAKET BAR ASSOCIATION AND ORS

..... Respondents

Through: Mr. Anurag Ahluwalia, Advocate.

Mr. Kumar Mukesh, Secretary. Dr. NC Sharma, President, DCBA. Mr. Munawwar Naseem, Advocate for R-7 with Mr. Siddharth, Secretary.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SANJEEV NARULA

> ORDER 25.09.2023

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1. Mr. Dayan Krishnan, Mr. Kirti Uppal, Mr. Jayant Mehta, Mr.

Rajshekhar Rao, Mr. Darpan Wadhwa, Mr. Mohit Mathur, learned Senior

This is a digitally signed order.

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Counsel state before this Court that the issues arising in the present matter are of grave importance and should be heard by a bench comprising of three Judges.

2. List before Full Bench on 06th October, 2023.

SATISH CHANDRA SHARMA, CJ

SANJEEV NARULA, J

SEPTEMBER 25, 2023 *nk*